

ance Commission, the Government have decided that, having regard to the fact that some of the States may not be as favourably placed as others vis-a-vis their developmental requirements, modalities will be worked out, in consultation with the Planning Commission, to see that the States with relatively weak financial resource base are enable to implement adequately the revised minimum needs programme. A reply to this effect has been sent to the Government of Assam.

Payment of house rent allowance to the Director of the Indian Institute of Packaging, Bombay

1864. SHRI VITHAL GADGIL: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that the Director of the Indian Institute of Packaging, Bombay is paid Rupees 1120/- as house rent allowance although his salary is only Rupees 2200;

(b) if so, under what Rule such payment is authorised;

(c) whether it is a fact that the appointment of the Deputy Director of the Institute was confirmed although he was found to be below average by the Selection Committee; and

(d) whether it is a fact that he does not hold qualifications prescribed for the post?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) and (b) The present pay of Director is Rs. 2125 per month and not Rs. 2200 per month. No house rent allowance is being paid to him and the Institute deducts an amount at the rate of 10 per cent of his basic pay towards house rent in lieu of a flat allotted to him by the Institute, as admissible under the rules.

(c) and (d) A statement is attached.

Statement

Specific details have not been given in the Question. It is however, presumed that the reference is perhaps to the appointment of Deputy Director, Shri R. N. Kanwar, who was appointed by the Institute on the 4th August, 1977. According to the information furnished by the Indian Institute of Packaging, Shri Kanwar is a post-graduate in Social Work and has experience of working in a variety of fields including packaging. The qualifications prescribed for the post were Post Graduate Degree in any of the applied Sciences or Master's degree in Economics|Commerce|Mathematics with basic knowledge of science up to graduate level or degree in engineering. Shri Kanwar was interviewed by a specially constituted four member Selection Committee who interviewed six candidates and had ranked Shri Kanwar at No. 1. The recommendations of the Committee were approved by the Chairman, Indian Institute of Packaging. He was kept on probation for one year and on the expiry of his probation period his performance was re-assessed by a Committee appointed by the Chairman, Indian Institute of Packaging. On the basis of the assessment he was found to be suitable for confirmation and recommendations of the Committee were conveyed to the Chairman and placed before the Governing Body. The Governing Body of the Institute accepted the recommendations of the Committee and confirmed Shri Kanwar in the post of Deputy Director.

1865. [Transferred to the 22nd March, 1979]

Flood Aid to the Government of Tamil Nadu

†1865-A. SHRI N. P. CHINGALRAYA NAIDU): Will the Minister of FINANCE be pleased to state:

†Previously Unstarred Question 1876, transferred from the 21st March, 1979.

(a) whether it is a fact that the Tamil Nadu Govt. had asked for more aid from the Centre to help the affected people of the State who suffered in the recent cyclone and floods;

(b) if so, what amount was given to the State Govt. to meet the situation, and

(c) whether any provision has been made during the current year for increased aid to that State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b) On the basis of the report of the Central team, which visited Tamil Nadu to make an on-the-spot assessment of the damage caused by cyclone and floods in November 1978 and the recommendation of the High Level Committee on Relief, Advance Plan assistance amounting to Rs. 10.11 crores was allocated to the Govt. of Tamil Nadu.

(c) Budget provision of Rs. 225 crores exists for grant of advance Plan assistance to the States affected by natural calamities. A supplementary provision of Rs. 100 crores for this purpose has been sought.

Poppy Cultivation in States

†1865-B. DR. LOKESH CHANDRA:
SHRI GIAN CHAND
TOTU:
SHRI PRAKASH
MEHROTRA:
SHRI L. R. NAIK:

Will the Minister of FINANCE be pleased to state:

(a) Whether it is a fact that the poppy cultivation has been revived in certain States as a lucrative cash crop; and

(b) if so, what steps Government have taken against its possible smuggling out across the border?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

†Previously Unstarred Question, 1952 transferred from the 21st March, 1979.

(SHRI SATISH AGARWAL): (a) No, Sir. However, the Himachal Pradesh Government, has been permitted to cultivate poppy for experimental purposes only in an area of 5 hectares in the State Government Farms during the crop season 1978-79.

(b) The question of smuggling of opium does not arise since the poppy cultivation is being done in Government Farms under strict Government supervision.

Setting up of a National Oilseeds Board

†1865-C. SHRI HARISINH BHAGUBAVA MAHIDA:
SHRI DHARAMCHAND
JAIN:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether there is a proposal under Government's consideration to constitute a national oilseeds board with a view to advise Government on the general policy for oilseeds; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) and (b) There is a proposal under the consideration of the Government to set up an apex body for Edible Oils and Oilseeds. Its precise form and other relevant details have not been settled.

Grant of Compensation for properties Left in East Pakistan

†1865-D. SHRI AMAR PROSAD
CHAKRABORTY:
SHRI JAHARLAL
BANERJEE:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

†Previously Unstarred Question 1961, transferred from the 21st March, 1979.

†Previously Unstarred Question 2018, transferred from the 22nd March, 1979.